

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 583/2002

Tuesday, this the 27th day of August, 2002.

CORAM :

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE SHRI T.N.T. NAYAR, ADMINISTRATIVE MEMBER

S. Sasi,
Senior Section Engineer(Bridges),
Railway Electrification/
Indian Railways,
Tripunithura.

... Applicant

(By Advocate Mr. Vadakara V.V.N. Menon)

Vs

1. Union of India, rep. by the
General Manager,
Southern Railway,
Park Town, Chennai-3.
2. General Manager,
Southern Railway,
Chennai-3.
3. Chief Personnel Officer,
Southern Railway,
Chennai-3.
4. Chief Engineer,
Southern Railway,
Chennai-3.
5. Chief Signal and
Telecommunications Engineer,
Southern Railway,
Chennai-3.
6. Shri K. Prakasam,
Senior Section Engineer,
P. Way Construction,
Egmore, Madras-8.
7. Shri J. Neelakandan,
Assistant Divisional Engineer,
Southern Railway,
Chenkotta.
8. Shri E.S. Selvaraj,
Section Engineer, Bridges,
Southern Railway,
Madras-3.
9. Shri Gourisanker,
Senior Section Engineer,
P. Way, Mettupalayam,
Tamilnadu.

10. K. Rajendran,
Section Engineer, Bridges,
Southern Railway,
Egmore, Madras-8.

11. Shri G. Remani,
Section Engineer, P. Way,
Southern Railway,
Madras-31.

... Respondents

[By Mr. Thomas Mathew Nellimoottil (R 1-5)]

The application having been heard on 27.8.2002, the Tribunal on the same day delivered the following :

ORDER

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN

The Original application is closed as withdrawn as per the order in MA No.807/2002 seeking permission to withdraw the OA with liberty to seek relief afresh in accordance with law after collecting all the relevant materials. No costs.

Dated the 27th August, 2002.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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